

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

NOTIFICATION

No: 438 of 2022/RG

Dated: 22/04/2022

It is hereby notified for information of all the concerned that the candidates who have applied for the posts of Reader pursuant to High Court Notification No. 01 of 2021/RG dated 27.04.2021 in the High Court of J&K and Ladakh, that the Online Computer Based Test shall be conducted on 30th April, 2022 (Saturday), at the following Centres:

| S. No | Name of the Centre | Address of the Centre | Remarks |
|-------|--|--|--|
| 1. | Shree Vaishnavi Institute of Technology | Maloofa Avenue, Chowadhi, Birpur Road, opposite- TRB Petrol Pump- Chowadhi, Jammu-180010. | For candidates belonging to Jammu province & UT of Ladakh. |
| 2. | Narayan Institute Of Management & Technology | Ward No. 26 Lower Lakshmi Nagar Sarwal, Opp. Gupta Medical Store, Jammu,-J&K. (Near sarwal Hospital) | For candidates belonging to Jammu province & UT of Ladakh. |
| 3. | Faster Computer | Goripora Sanat Nagar, Jeep Showroom Lane, Opposite Marriage Hall, Srinagar. (Near Jeep Showroom) | For candidates belonging to Kashmir province. |
| 4. | Study Web Computers | SIDCO Industrial Estate, Rangret, Srinagar- Jammu & Kashmir. (Near Fashion Technology Institute) | For candidates belonging to Kashmir province. |

The candidates are informed that they can download their admit cards from the link available on the official website of the High Court of J&K and Ladakh i.e., (www.jkhighcourt.nic.in). The syllabus and structure for the online Computer Based Test for the examination has already been notified vide the aforesaid Notification.

Further, the candidates are informed that detailed information including the date of test, address of the venue of the examination centre, reporting time, time of examination and general instructions are available on the admit card.

The admit cards must be carried by the candidates to the examination centres, alongwith their original photo identity proof.

By Order.

(Sanjeev Gupta)
Registrar General

No.: 13456-75/RG/GS

Dated: 22-04-2022

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr. Justice Sanjeev Kumar,
3. Secretary to Hon'ble Mr. Justice Puneet Gupta,
4. Secretary to Hon'ble Mr. Justice Javed Iqbal Wani,
..... for information of their Lordships.

5. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
6. Registrar Rules, High Court of J&K and Ladakh, Jammu.
7. Registrar Judicial, High Court Wing, Jammu/Srinagar.
.... for information.
8. Principal District & Sessions Judge Leh and Kargil for information and with the request to get the Notification pasted on the Notice Board of the District Court Complexes for general information of all the concerned.
9. Director Information, Jammu with the request to publish the above notification in the two daily News papers i.e. Daily Excelsior (Jammu), Kashmir Times (Jammu), Greater Kashmir (Srinagar), Daily Srinagar Times and Weekly Leh Times.
10. Director Doordarshan Kendra, Jammu/Srinagar with the request to broadcast the above Notification in News and Employment Bulletin.
11. Director, All India Radio, Jammu/Srinagar, Leh/Kargil with the request to broadcast the above Notification in News and Employment Bulletin.
- ✓ 12. CPC, eCourts, High Court of J&K and Ladakh, Jammu
.... for information and necessary action.
13. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping record of the same.
14. Order file.

1-22-4-622
Registrar General